

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI  
(PRINCIPAL BRANCH)**

**Original Application No. 479 of 2023**

**In the matter of**

**Ramesh Mahendru**

**.....Applicant**

**V/s**

**State of Punjab**

**.....Respondent**

Short reply of Additional Secretary to Government of Punjab, Department of Science, Technology and Environment on behalf of Chief Secretary, Government of Punjab i.e. respondent no.1 in compliance to order dated 20.11.2023.

**RESPECTFULLY SHOWETH**

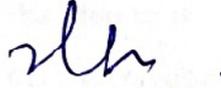
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- 1) That briefly submitted one Ramesh Mahendru, President of Alfa Mahendru Foundation has approached the Hon'ble National Green Tribunal by sending a letter via email complaining that huge garbage dump has been built on the PAP flyover near bypass, Jalandhar city, which is emitting foul smell. It was alleged by the applicant that due to the polluted environment, the employees working in the nearby offices and the people travelling through the National Highway are suffering. The applicant has prayed that Municipal Corporation, Jalandhar may be directed to remove the illegally dumped garbage and shown his willingness to cooperate for the same.
  - 2) The letter of the applicant was treated as Original Application no. 479 of 2023 "Ramesh Mahendru (Applicant) Vs State of Punjab and considering the grievances, the Hon'ble National Green Tribunal was pleased to pass an order dated 4.8.2023 thereby constituting a Joint Committee comprising of the Central Pollution Control Board (CPCB), Punjab State Pollution Control Board

(PSPCB) and District Magistrate (DM), Jalandhar with a direction to undertake visits to the site, associate and to look into the grievances of the applicant, verify the factual position and to take appropriate remedial action and to submit report. The State PCB was nominated nodal agency for coordination and compliance. In compliance to order dated 4.8.2023, the Joint Committee Report was filed with the Hon'ble Tribunal vide email dated 02.11.2023.

- 3) That considering the Joint Committee Report and the averments made in the application, the Hon'ble National Green Tribunal was pleased to call response of the State of Punjab through Chief Secretary, Punjab; District Magistrate, Jalandhar; Commissioner, Municipal Corporation, Jalandhar and Punjab Pollution Control Board, through its Member Secretary who were impleaded as respondents no. 1 to 4 by passing an order dated 20.11.2023.
- 4) That the undersigned is working as Additional Secretary to Government of Punjab, Department of Science, Technology and Environment and as such is conversant with the case and is duly competent and authorized to file the present reply on behalf of the Chief Secretary to Government of Punjab.
- 5) That in compliance to the orders passed by the Hon'ble National Green Tribunal, the Government of Punjab has issued necessary direction to Commissioner, Municipal Corporation, Jalandhar vide memo no. 3/65/2023/STE4/37 dated 12.1.2024 to make immediate compliance of the provisions of Solid Waste Management Rules, 2016 as well as the directions of the Hon'ble National Green Tribunal. Further, vide memo endorsement no. 3/65/2023/STE4/38-39 dated 12.1.2024 the Principal Secretary to Government of Punjab was asked to issue directions to all the Urban Local Bodies of the State of Punjab to make compliance of the provisions of Solid Waste Management Rules, 2016 and to direct the Commissioner, Municipal Corporation, Jalandhar to make immediate compliance of the directions of the Hon'ble National Green Tribunal and the Solid Waste Management Rules, 2016. A copy of Memo No. 3/65/2023/STE4/37, 38-39 dated 12.1.2024 is enclosed as **Annexure-A**.

- 6) That the Chairman, Punjab Pollution Control Board has been directed vide memo no. 3/65/2023/STE4/40 dated 12.1.2024 to implement the provisions of the Solid Waste Management Rules, 2016 and the directions of the Hon'ble National Green Tribunal in letter and spirit and to take necessary action against the Urban Local Bodies of the State including Municipal Corporation, Jalandhar in accordance with the provisions of the Solid Waste Management Rules, 2016 and the directions of the Hon'ble National Green Tribunal.
- 7) That the Commissioner, Municipal Corporation, Jalandhar and the Punjab Pollution Control Board will file their response before the Hon'ble National Green Tribunal in compliance to the orders dated 20.11.2023 passed in the above-mentioned case and the same may kindly be perused.
- 8) That the short reply on behalf of respondent no.1 is hereby submitted in compliance to order dated 20.11.2023 for kind perusal and consideration.

Submitted by



Additional Secretary to Government of Punjab,  
Department of Science, Technology and  
Environment

On behalf of Chief Secretary, Punjab  
(Respondent no.1)

Date:

Place:

Government of Punjab  
Department of Science, Technology and Environment

To.

The Commissioner,  
Municipal Corporation,  
Jalandhar.

Memo no. 3/65/2023/STE4/37 Dated: Chandigarh 12/1/2024

**Subject:** Compliance of orders passed by the Hon'ble National Green Tribunal in O.A no. 479 of 2023 titled as Ramesh Mehendru v/s State of Punjab and others.

Please refer to the subject cited above.

- 2) That Mr. Ramesh Mahendru, President of Alfa Mahendru Foundation has approached the Hon'ble National Green Tribunal by sending a letter via email complaining that huge garbage dump has been built on the PAP flyover near bypass, Jalandhar city, which is emitting foul smell. It was alleged by the applicant that due to the polluted environment, the employees working in the nearby offices and the people travelling through the National Highway are suffering. The applicant has prayed that Municipal Corporation, Jalandhar may be directed to remove the illegally dumped garbage and shown his willingness to cooperate for the same.

The letter of the applicant was treated as Original Application no. 479 of 2023 "Ramesh Mahendru (Applicant) Vs State of Punjab and considering the grievances, the Hon'ble National Green Tribunal was pleased to pass an order dated 4.8.2023 thereby constituting a Joint Committee comprising of the Central Pollution Control Board (CPCB), Punjab State Pollution Control Board (PSPCB) and District Magistrate (DM), Jalandhar. The Joint Committee report filed before the Hon'ble National Green Tribunal shows non-compliance of the provisions of the Solid Waste Management Rules, 2016 by Municipal Corporation, Jalandhar.

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